

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

Co. Appeal No. 2/58-59/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017**

Name of the Company: Sunil Setin
V/s.
Symphony Ltd. & Ors.

Section of the Companies Act: Section 58-59 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	CS RAHUL SAHASRABUDDHE	PCS	Petitioner	R. Sahasrabuddhe
2.	Mrs. Vaibhavi Nanavati Mrs. Prachiti Shah	Advocate — " —	Resp. No. 1, 4 & 5 — " —	V. D. Nanavati
3.	Mr. Vandan Basci	"	"	Vandan

ORDER

Learned PCS Mr. Rahul Sahasrabuddhe present for Petitioner. Learned Advocate Mrs. Vaibhavi Nanavvati with Learned Advocate Ms. Prachiti Shah with Learned Advocate Mr. Vandan Shah present for Respondents no. 1, 4 and 5. None present for other Respondents.

Heard arguments of Learned PCS for Petitioner and Learned Counsel for Respondents no. 1, 4 and 5.

Orders reserved.

31.5.17
BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 31st day of May, 2017.